Annexure – 8
Name of the corporate debtor: Lahari Infra Projects (India) Private Limited;
Date of commencement of CIRP 03.12.2021;
List of creditors as on: 09.09.2022
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.		Details of claim received		Details of claim admitted						contingent any mu	Amount of any mutual	ual of claim	Amount of claim under verification	Remarks, if any
19		Date of receipt	ı			covered by	covered	party?	% of voting share in CoC		dues, that may be set off	admitted	verification	
1.	Deekay Electricals		7,30,106	Nil	Operation al Debt	Nil	Nil	No	Nil	Nil	Nil		INR 7,30,106	Immediately on commencement of CIRP on 03.12.2021, the Hon'ble High Court for the State of Telangana vide its Order dated 14.12.2021 granted an interim stay on CIRP. Before the interim stay was vacated, the Hon'ble NCLT, Hyderabad Bench, vide its Order dated 09.09.2022, revoked CIRP (by virtue of settlement arrived at between the parties). Hence, the claims could neither be verified nor taken on record.
2.	Scaffoldin g & Framewor k Private Limited	,	52,15,353	×	al Debt		Nil	7	Nil	Nil	Nil		INR 52,15,353	Same as above
3.	Elixir Met Form Private Limited	20.05.2022	INR 12,31,714	Nil	Operation al Debt	Nil	Nil	No	Nil	Nil	Nil	Nil	INR 12,31,714	Same as above